

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2016
NAME OF THE PETITIONER(S) : John S. Dorai
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
(1)	P. H. Arvinth Pandian Sr. Counsel Mr Shailu Sai Vihar	Counsel for R1 A/R	P. H. Arvinth Pandian
(2)	J. Jayendrakrishnan R. Padmavathy	Counsel for R1 to R14 A/R	J. Jayendrakrishnan R. Padmavathy

ORDER

Counsel for petitioner present. Counsel for respondents also present. Counsel for respondents has filed one copy of the judgement passed by the Hon'ble High Court of Madras. The same is taken on record. Counsel for respondents prayed time for arguments in relation to the further proceedings in the matter. Time extended at request. Put up on **05.01.2017 at 10.30 A.M.**

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)